

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE**

ORIGINAL APPLICATION NO. 42 OF 2026 (WZ)

IN THE MATTER OF:

Suo Motu Proceedings regarding persistent failure in timely and proper removal of municipal solid waste by Pune Cantonment Board

...APPLICANT

VERSUS

1. Chief Executive Officer, Pune Cantonment Board
2. Regional Officer, Maharashtra Pollution Control Board

....RESPONDENTS

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PUNE

DATE: 27/04/2026



ADVOCATE FOR RESPONDENT No.1

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**AFFIDAVIT-CUM-REPLY ON BEHALF OF RESPONDENT
NO. 1 - PUNE CANTONMENT BOARD**

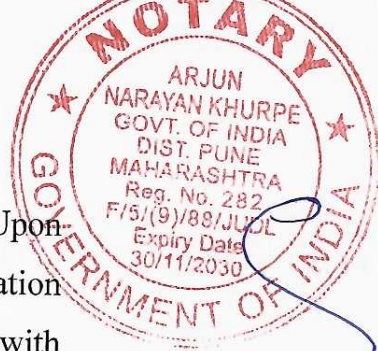




MAY IT PLEASE THE HON'BLE TRIBUNAL

I, Shri Vidyadhar Vasudeo Pawar, Chief Executive Officer of the Pune Cantonment Board, having office at Golibar Maidan, Pune – 411001, do hereby solemnly affirm and state as under:

1. That I am the Respondent No.1 in the present matter and am well conversant with the facts of the case, and as such, am competent to depose the same.
2. At the outset, it is submitted that the Pune Cantonment Board (PCB) holds the Hon'ble Tribunal in the highest regard and is committed to the strict implementation of the Solid Waste Management Rules, 2016 and other environmental norms.
3. With reference to the Office Note dated 10.04.2026 and the photographic evidence therein, it is submitted that the specific location identified is the Queens Garden area. It is clarified that while this falls within the jurisdiction of the PCB, the day-to-day management of this specific residential pocket is under the purview of the Station Cell, Pune.
4. I say that the following actions were immediately taken: -



- **Coordination and Immediate Response:** Upon receipt of a complaint regarding garbage accumulation on 08.04.2026, the PCB immediately coordinated with the Station Cell, Pune.
- **Cleanliness Drive:** The removal of garbage commenced on 09.04.2026. As evidenced by GPS-tagged photographs taken at Lat 18.526271, Long 73.881963, a team of workers and refuse vehicles were deployed for clearing the accumulated waste.
- **Completion of Work:** The entire stretch was cleared and cleaned by 10.04.2026. Subsequent monitoring on 15.04.2026 was also conducted to ensure that fresh dumping by unknown individuals near dustbins was cleared immediately, even following a national holiday.

Copies of the photographs showing the said actions are annexed hereto and marked as **ANNEXURE – R-1 colly**.

5. It is further submitted that the Station Cell, Pune has confirmed that this location, which houses residences of government officials, will be kept clear and maintained regularly to prevent any public nuisance or environmental degradation.
6. In light of the prompt remedial action taken to redress the grievance mentioned in the Suo Motu proceedings, it is most

humbly prayed that the Hon'ble Tribunal may be pleased to drop the proceedings against the Respondent No. 1.

I say that whatever stated hereinabove is true and correct to the best of my knowledge, information, belief and legal advice which I believe to be true.

Solemnly affirmed at Pune on this 27th day of April 2026

Uyaa

DEPONENT
(Respondent No. 1)

CHIEF EXECUTIVE OFFICER
PUNE CANTONMENT BOARD



BEFORE ME

Arjun N. Khurpe

ARJUN N. KHURPE
NOTARY UNION OF INDIA
PUNE

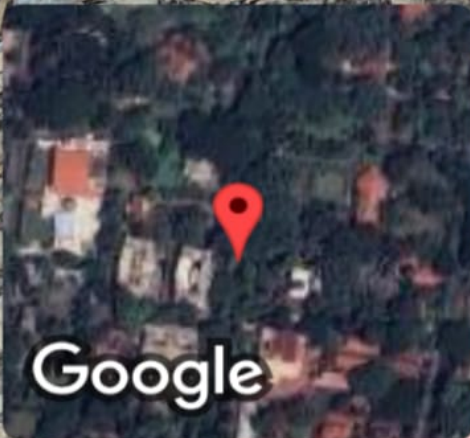
NOTED AND REGISTERED
SERIAL NO. 559/2026
DATE 27 APR 2026

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ANNEXURE-R-1 Colly



GPS Map Camera



पुणे, महाराष्ट्र, भारत 


191/2, छावणी, पुणे, महाराष्ट्र 411001, भारत

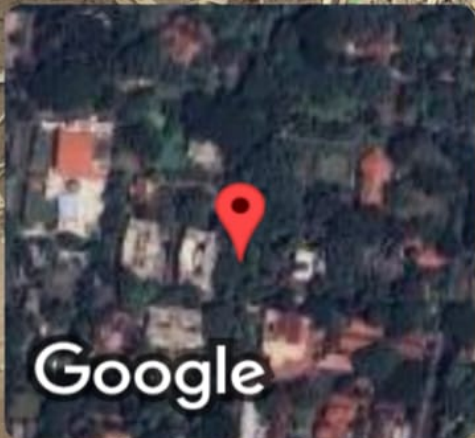
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गुरुवार, 09/04/2026 10:38 AM GMT

+05:30



 GPS Map Camera



पुणे, महाराष्ट्र, भारत 

191/2, छावणी, पुणे, महाराष्ट्र 411001, भारत

Lat 18.526285° Long 73.881983°

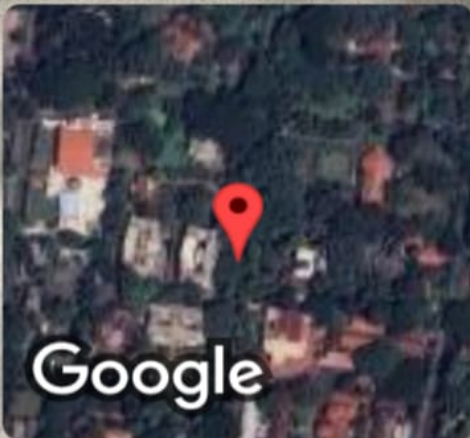
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+05:30

9



GPS Map Camera



पुणे, महाराष्ट्र, भारत 

191/2, छावणी, पुणे, महाराष्ट्र 411001, भारत

Lat 18.526271° Long 73.881963°


गुरुवार, 09/04/2026 10:38 AM GMT

+05:30

10



GPS Map Camera

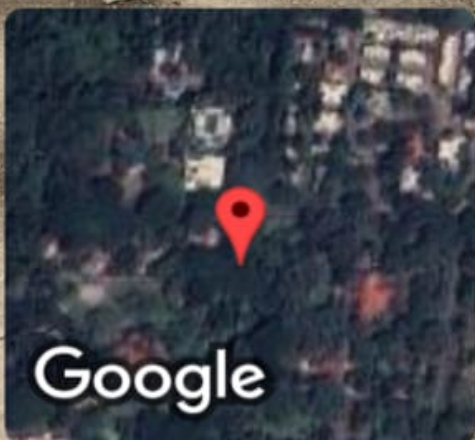
पुणे, महाराष्ट्र, भारत 

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

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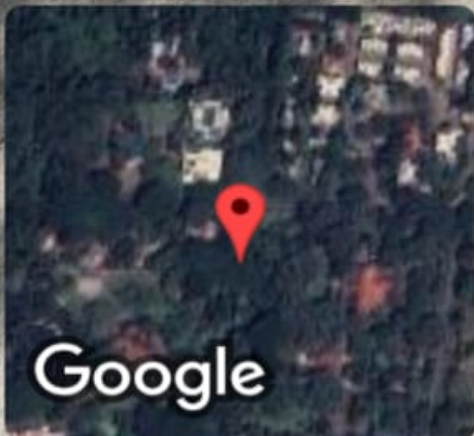
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GPS Map Camera



पुणे, महाराष्ट्र, भारत 

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

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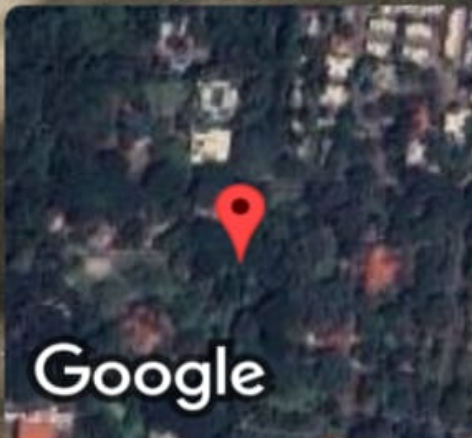
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GPS Map Camera



Google

पुणे, महाराष्ट्र, भारत 

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

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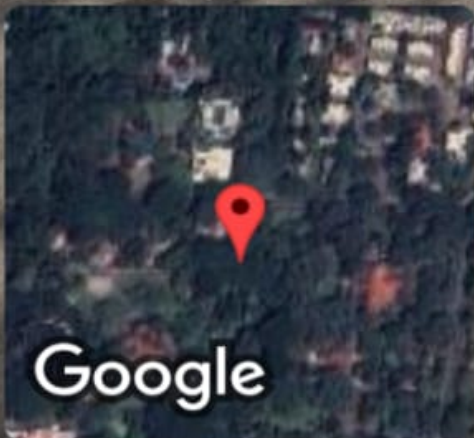
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13



GPS Map Camera



पुणे, महाराष्ट्र, भारत 🇮🇳

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

Lat 18.528368° Long 73.882237°

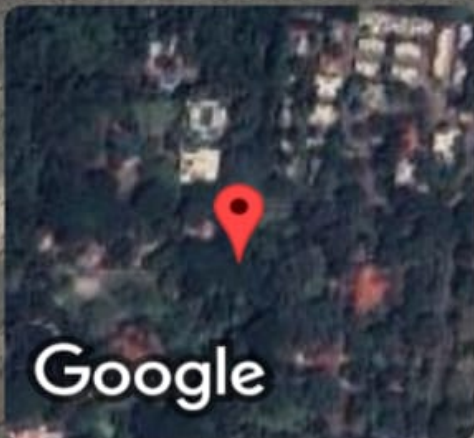
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14



GPS Map Camera



पुणे, महाराष्ट्र, भारत 

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

Lat 18.528377° Long 73.88231°

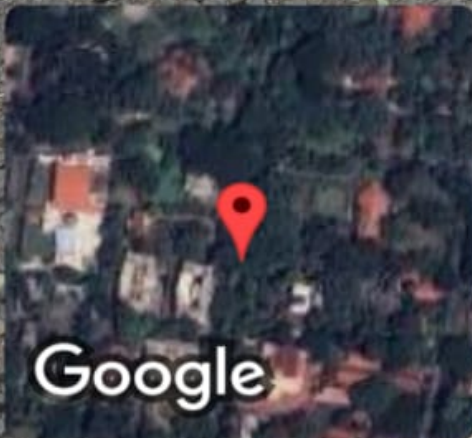
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+05:30


15



GPS Map Camera



Google

पुणे, महाराष्ट्र, भारत 

191, 2, छावणी, पुणे, महाराष्ट्र 411001, भारत


Lat 18.526514° Long 73.882011°


शुक्रवार, 10/04/2026 08:50 AM GMT

+05:30

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 GPS Map Camera

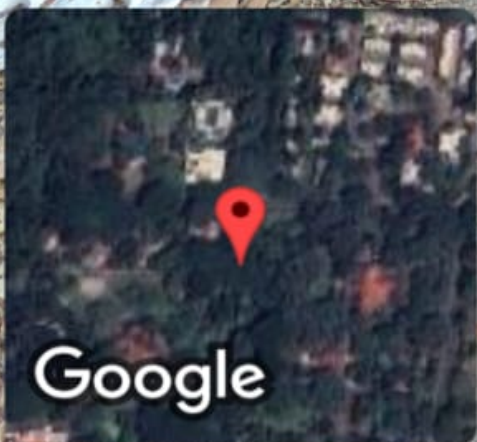
पुणे, महाराष्ट्र, भारत 

6-29/b-a, छावणी, पुणे, महाराष्ट्र 411001, भारत

Lat 18.528359° Long 73.882285°

शुक्रवार, 10/04/2026 07:56 AM GMT

+05:30



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